FUST OFFICE SAVINGS BANK (SECOND AMENDMENT) RULES.

SHRI NITIRAJ SINGH CHAUDHURY:

With your permission, Sir, on behalf of Shin K.R. Canesh.

I beg to lay on the Table-

- (1) A copy of the Post Office Savings
 Banks (Second Amendment) Rules,
 1972 (Hindi and English versions)
 published in Notification No.
 G.S.R. 281 in Gazette of India
 dated the 11th March, 1972, under
 sub-section (3) of section 15 of the
 Government Savings Banks Act,
 1873 [Placed in Library See No.
 1 T 1496/72]
- (2) (1) A copy of the Report of the Comptroller and Auditor General of India for the year 1970-71—Union Government (Railways), under article 151 (1) of the Constitution
 - (ii) A copy of Appropriation Accounts Railways, for 1970-71, Part I-Review.
 - (iii) A copy of Appropriation Accounts, Railways, for 1970-71, Part II-Detailed Appropriation Accounts.
 - (iv) A copy of Block Accounts (including Capital Statements Comprising the Loan Accounts) Balance Sheets and Profit and Loss Accounts, Railways, for 1970-71 [Placed In Librar). See No. LI— 1497/72]
- (3) A copy of the following Reports of the Comptroller and Auditor General of India under article 151 (1) of the Constitution '---
 - (i) Report (Hindi version), Central Government (Commercial) for the year 1969-70 consisting of the following parts '—
 - (a) Part 1-Introduction.
 - (b) Part II-Appraisal of the working of the Mogul Line Limited.

- (c) Part III-Appraisal of the working of the National Projects Construction Corporation Limited
- (d) Part IV-Appraisal of the working of the National New-print and Paper Mills Limited.
- (e) Part V-Instrumentation
- (11) Hindi version of Audit Report (Commercial) 1970 consisting of the following parts —
 - (a) Part I-Introduction.
 - (b) Part I Comprehensive appraisal on the working of the National Building Construct on Corporation
 - (c) Part 111-Comprehensive appraisal on the working of the Shipping Corporation of India Limited
 - (d) Part IV-Comprehensive appraisal on the working of the National Mineral Development Corporation Limited-
 - (e) Part V-Comprehensive appraisal on the working of the Heavy Flectricals (India) Limited. [Placed in Library. Sec No. LT-1497/72]

ANNUAL REPORT OF DAMODAR VALLEY CORPORATION

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B N KUREEL). On behalf of Dr. K L Rao.

I beg to lay on the Table --

(I) A copy of the Annual Report (Hindi and English versions) of the Damodar Valley Corporation and